

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

WP No. 23726 of 2026

(SAURABH TRIPATHI Vs THE STATE OF MADHYA PRADESH AND OTHERS)

Dated : 14-07-2026

Petitioner-In-Person is present.

Shri Anubhav Jain - GA for respondent/State.

Sunil Kumar Jain - Assistant Solicitor General through Vc along with
Shri Dev Sharma - Advocate for respondent/UOI.

Issue notice to the respondents on payment of process fee within seven working day by RAD mode, notices be returnable within four weeks.

(VIVEK RUSIA)
ACTING CHIEF JUSTICE

(PRADEEP MITTAL)
JUDGE

Prar